

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2930

ANSWERED ON:15.03.2010

CLEARANCE OF RURAL DEVELOPMENT PROJECTS PROPOSALS

Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that most of the projects/proposals submitted by various States are affected adversely due to inordinate delay in clearance of the same by the concerned authorities;
- (b) if so, the details thereof alongwith the average time taken for clearance of such projects/proposals;
- (c) whether the Government has received any suggestions in this regard from certain quarters during the last three years and current year;
- (d) if so, the details thereof;
- (e) whether the Government intends to review the situation; and
- (f) if so, the details thereof alongwith the steps taken in this directions so far?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): The Ministry of Rural Development receives proposals from all the State Governments, District Rural Development Agencies (DRDAs/Zilla Parishads) for release of central assistance under its porogrammes. The proposals are examined as per the programme guidelines and in case of incomplete proposals, necessary clarifications/documents are sought .The average time taken for clearance of complete proposal is a few days.

(c) & (d): The suggestions received from various quarters are examined and necessary actions are taken in this regard.

(e)&(f): The State Governments, District Rural Development Agencies (DRDAs/Zilla Parishads) are advised to submit the complete proposals as per the programme guidelines to avoid delay.